## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 21.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.192/BB/201 7	-	For filing addl. informatio n as required by Registry	252	Bowling Machines & Games Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	ANANDTEERTH.	Petitionus	- leath
	HIPPARGGI, PCS		
	8147588559	,	

PCS for petitioner is present. He is directed to file an affidavit of the Director justifying the reasons for restoration of the company beides undertaking to comply the requirements of filing of papers with the Registrar within 30 days from the date of restoration.

List it on 05.01.2017.

MEMBER (T)

MEMBER (J)